F.No. 01(03)/Roster/CESTAT/2025-part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.09.2025

ORDER NO. 170 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT**, **New Delhi** on 09.09.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.09.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) Ms. Binu Tamta, Hon'ble Member (Judicial) and	Larger Bench matters:
and on	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	E/50090/2024
subsequent		M/s.Kei Industries
dates, if		vs. Commissioner of CGST & CX,
adjourned		Alwar

Note:-

- 1. No Adjournment would be granted.
- 2. Service Tax Division Bench matters will be taken up after Larger Bench is over.
- 3. In the event of non sitting of a Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar